

ed in the 'Hindustan Standard' of 17th November, 1974 to the effect that the West Bengal Government is seriously concerned at the reports that senior officials belonging to West Bengal and posted in different Central Government offices within the State have either been reverted to junior posts or transferred to other States; and that the local people despite their requisite qualifications are not getting employment in Central Government public undertakings located in the State; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA) : (a) and (b) No reference has been received from the Government of West Bengal in this regard

Activities of Mizos

*477. SRHI N. R CHOUDHURY :

SHRI SARDAR AMJAD ALI :

SHRI RISHI KUMAR MISHRA :

SHRI HARSH DEO MALAVIYA :

DR. R. K. CHAKRABARTI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the outlawed Mizo National Front has recently distributed objectionable literature in Mizoram;

(b) whether it is a fact that China-trained Mizo rebels with modern arms have built up many hideouts in the Arakans hills of Burma; and

(c) if so, what steps Government have taken to check the activities of the Mizo rebels?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI) :

(a) According to the Government of Mizoram, some cyclostyled pamphlets of an objectionable nature purporting to have been issued by the 'Mizo National Front' were found in circulation in Mizoram in May, 1974.

(b) Government have no such definite information.

(c) The Mizoram Administration have issued orders under section 95 Cr. P.C. forfeiting the objectionable literature found in circulation. Security operations in Mizoram have been tightened and continuous vigilance is being maintained against unlawful activities of this underground Mizos.

Equipment manufactured by I.T.I., Bangalore

*478. SHRI B. P. NAGARAJA MURTHY :

SHRI B. RACHAIAH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the Indian Telephone Industries, Bangalore, is faced with accumulation of stocks as the Posts and Telegraphs Department is not having adequate budgetary provision to buy the equipment manufactured by the ITI;

(b) if so, what are the details thereof; and

(c) what steps Government have taken in the matter?

THE MINISTER OF COMMUNICATIONS (DR. SHANKAR DAYAL SHARMA) : (a) No Sir.

(b) and (c) Do not arise.

*479. [Transferred to the 10th December, 1974.]

Demonstration by Muslims in Gujarat

*480. SHRI SYED AHMAD HASHMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some members of the Muslim Community of Gujarat staged a demonstration on 6th September, 1974 at the residence of the Governor and submitted a representation for redressal of their grievances; and

(b) if so, the details thereof and the action Government have taken thereon?